

Therefore, those States have been addressed.

Shri S. N. Das: May I know whether Government are considering the question of amending the Constitution, if necessary, for the establishment of this organisation?

Shri Hathi: That will depend upon the position after the replies of the States are received.

Samadhi of MAHATMA GANDHI

*2154. **Th. Lakshman Singh Charak:** Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 421 on the 26th November, 1954 and state:

(a) whether the design of the Samadhi of Mahatma Gandhi at Rajghat has since been approved by Government; and

(b) whether the Gandhi Smarak Nidhi have volunteered to make any contributions for this purpose?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):

(a) No, Sir.

(b) The Nidhi have offered a contribution of Rs. five lakhs.

Th. Lakshman Singh Charak: May I know how long it will take for Government to take a decision on the matter?

Sardar Swaran Singh: I am very sorry I cannot make any commitment because this is a difficult subject. A design was evolved and it was thought that perhaps it would be acceptable, but ultimately it had to be abandoned. Now, effort is being made to evolve another design, and as I stated on the floor of the Sabha on the 26th November 1954, a new Committee consisting of Sarvashri Roychowdhury, Zain Yar Jung, Ravishankar Raval, Surendranath Karr, G. H. Krumbaigal, a representative of the Lalit Kala Akadami and two representatives of this Ministry had been constituted for advising Government on the selection of a design.

Sardar Iqbal Singh: May I know whether this Committee has submitted its provisional report or not?

Sardar Swaran Singh: Yes, This Committee recently met and decided to hold a limited competition for a fresh design of the Samadhi.

Sardar Iqbal Singh: May I know whether this Committee has also submitted a report for a museum that is going to be constructed at Rajghat?

Sardar Swaran Singh: Not yet, because the lay-out of the museum and the architectural appearance will depend upon the final shape that the Samadhi takes.

MIGRATION OF PERSONS FROM TRIBAL AREAS OF PATHANISTAN ETC.

*2155. **Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of Hindus and Sikhs who migrated to India after the 15th August, 1947 from the border tribal areas of Pathanistan, Pakis'an and Tirah;

(b) the rehabilitation benefits received by them; and

(c) whether it is proposed to invite their claims for properties left by them?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Presumably the reference is to the unadministered areas beyond the N.W.F.P. Information regarding Hindus and Sikhs migrated from these areas is not available.

(b) Usual rehabilitation benefits are given to persons who have migrated from the Tribal Areas adjoining N.W.F.P. such as Kurram. No separate information has been kept regarding persons who may have come from the unadministered areas, and it is not possible to say what rehabilitation benefits have been availed of by such persons.

(c) Claims of persons from certain Tribal Areas adjoining N.W.F.P. have been admitted and necessary legal

provisions have been made both in the Displaced Persons (Claims) Supplementary Act 1954 and the Displaced Persons (Compensation and Rehabilitation) Act 1954. There is no legal provision, however, now for inviting fresh claims.

Sardar Hukam Singh: As these unfortunate persons suffered identically and migrated under similar circumstances, would Government consider their case also by inviting fresh claims when they are here in India since 1947?

Shri J. K. Bhonsle: Their claims cannot be examined for compensation. But it is very unfortunate that for the last seven years they should never have approached Government for examining their claims. If they do so now, we shall consider them for what are known as rehabilitation grants.

Sardar Hukam Singh: May I know whether Government would be prepared to have a fresh enactment or have an amendment made so that these unfortunate persons might also be brought within the scope of the compensation scheme.

Shri J. K. Bhonsle: That is what I have said. We will consider their case for rehabilitation grants which would be paid under the Compensation Act.

Sardar Hukam Singh: Do I understand the Minister to say that so far, for the last seven years, Government have received no representation from these unfortunate persons who have been living here and have suffered similarly?

Shri J. K. Bhonsle: Yes. I have made inquiries and I find that for the last seven years we have not received anything in the Ministry of Rehabilitation.

Sardar Hukam Singh: Have these inquiries been made from States as well where they have settled or were they limited only to the Rehabilitation Ministry in Delhi?

Shri J. K. Bhonsle: They were limited to the Rehabilitation Ministry here, but all claims filed all over India for compensation have been processed here.

DOCUMENTARY FILMS

*2156. **Shri Wodeyar:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of documentary films in Kannada produced in 1954-55; and

(b) whether Government have any proposal for producing documentary films on the historical and architectural places in Karnataka?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Twenty.

(b) Places of historical and architectural interest in Kannada speaking areas have been covered in 8 documentaries. Other such places are being considered while framing the programme for 1955-56.

Shri Wodeyar: May I know whether Government propose to film documentaries of Keladhi, Ekari and Chitraldurg in Mysore State and Kittoor in Bombay Karnatak, as historical places in Rajasthan are being filmed?

Dr. Keskar: I could not hear the first part of it.

Mr. Speaker: He refers to some places like Chitraldurg in Mysore State.

Dr. Keskar: Effort is always to get the most interesting and well known historical and architectural centres filmed, but if my hon. friend has any suggestion to make, I will be very glad to get details from him.

Shri Thimmaiah: May I know in what language the largest number of documentaries have been produced?

Dr. Keskar: *The largest number is in English, and after that will come Hindi.

*The answer was later corrected as follows vide Part II Debats dated the 19th August, 1955: The largest number is in Hindi and after that comes English".